

camps as part of their overall measures to accelerate credit assistance to 'weaker sections' which consists of small and marginal farmers, landless labourers, tenant farmers, artisans, village & cottage industries, IRDP beneficiaries, SC/STs and DRI beneficiaries. The present data reporting system does not yield information regarding credit made available to beneficiaries through credit camps, since central monitoring of such loans is considered to be neither feasible nor necessary. However, as at the end of June 1986 the outstanding credit of public sector banks against weaker sections in Kerala stood at Rs. 315.13 crores.

#### Recruitment Centres in Kerala

1184. SHRI V.S. VIJAYARAGHAVAN : Will the Minister of DEFENCE be pleased to state :

(a) whether there is a demand for opening more recruitment centres in Kerala; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) : (a) No, Sir.

(b) Does not arise.

#### Action Plan to Accelerate the Textile Export

1185. SHRI V. SOBHANADREESWARA RAO : Will the Minister of TEXTILES be pleased to state :

(a) whether the Bombay Mill Owners' Association has submitted an action plan to Union Government to further accelerate the exports of textiles;

(b) if so, the details relating to the action Plan; and

(c) the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) Yes, Sir.

(b) and (c) The main suggestions relate to upward increase in the input-output norms for the purpose of replenishment of imported inputs against exports and increase in the rates of CCS for polyester blended fabrics and blended yarn. Necessary technical and cost data would form the basis for any decision in this regard.

#### Modernisation and Rationalisation of NTC Mills

1186. SHRI AMAL DATTA : Will the Minister of TEXTILES be pleased to refer to the reply given to Unstarred Question No. 2959 on 14-8-87 regarding allocation by Planning Commission for modernisation of NTC mills and state :

(a) whether selection of potentially viable mills has been made for the purpose of modernisation and rationalisation of NTC mills;

(c) if so, the details thereof;

(c) whether the schemes for modernisation and rationalisation have been received after re-formulation; and

(d) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) and (b) NTC has tentatively reported identification of 42 mills for the purpose of selective modernisation.

(c) and (d) The schemes prepared by the subsidiaries are to be considered by the Holding Company.

#### Labour Rationalisation Schemes in NTC

1187. SHRI AMAL DATTA : Will the Minister of TEXTILES be pleased to refer to the reply given to Unstarred Question No. 3061 on 14-8-87 regarding closure of NTC mills and state :

(a) whether there has been any decision to close down any NTC mills in the meantime;

(b) to what extent the labour rationalisation scheme have been implemented; and